

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:185
ANSWERED ON:05.12.2006
PROTECTION OF RELIGIOUS PLACES
Chaudhary Shri Pankaj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether religious places in the country are adequately protected to avert any mishappenings;
- (b) if so, the details thereof;
- (c) whether the Government proposes to avail the services of private security agencies to enhance the security of religious places; and
- (d) if so, the details thereof including the eligibility conditions laid down for obtaining the services of private security agencies?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): A statement is laid on the table of the House.

(a) & (b): `Law and Order` and `Police` being State subjects, providing security to religious sites/places is the responsibility of the concerned State Government/Union Territory Administration. However, Ministry of Home Affairs with a view towards facilitating adequate protection of religious places; and on receipt of specific threat inputs also issues advisories for strengthening the security of religious sites/places to the concerned State & Union Territory administration. Assistance is also provided by the Union Government for strengthening the security arrangements through deployment of Central Police Forces and extending financial aid as and when requested by the States/Union Territories to the extent possible.

(c) No, Sir.

(d) Does not arise.